

LOK SABHA
UNSTARRED QUESTION NO - 2447
TO BE ANSWERED ON 13th MARCH 2025

Promotion of Energy Sector in Jharkhand

†2447. Shri Brijmohan Agrawal:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state: -

- (a) whether the Government has formulated any plan to establish a special energy security fund to achieve self-reliance in the energy sector in Jharkhand;
- (b) if so, the details thereof and the manner in which it would benefit the State's energy infrastructure;
- (c) whether the Government is taking any initiative to promote renewable energy sources specifically for energy production and supply in Jharkhand, if so, the details thereof and whether any financial schemes or funds would be established, if so, the details thereof;
- (d) whether the Government has formulated any policy for the optimal utilization of petroleum and natural gas resources in Jharkhand;
- (e) if so, the details thereof; and
- (f) the manner in which it will boost employment opportunities and investment in Jharkhand?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री
(श्री सुरेश गोपी)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SURESH GOPI)

(a) : No.

(b) : Does not arise in view of (a) above

(c) : Government have taken several initiatives to promote renewable energy capacity in the country including in state of Jharkhand. Schemes such as PM-KUSUM, PM Surya Ghar Muft Bijli Yojna, National Program on high efficiency solar PV module, National Green Hydrogen Mission, Viability Gap funding (VGF) for offshore Wind Energy Projects have been launched. Laying of new transmission lines and creating new sub-station capacity have been funded under Green Energy Corridor Schemes for evacuation of renewable power.

(d) to (e):To harness Coal Bed Methane (CBM) potential in the country including in state of Jharkhand, the Government formulated CBM Policy in 1997, wherein CBM being Natural Gas is explored and exploited under the provisions of the Oil Fields (Regulation and Development) Act 1948 and Petroleum & Natural Gas Rules 1959. In 2018, Government notified a Policy framework for exploration and exploitation of unconventional hydrocarbons in existing acreages under existing Production Sharing Contracts (PSC), Coal Bed Methane (CBM) Contracts and Nomination fields.

Government have identified and offered CBM Blocks from coal-bearing areas in Jharkhand. Under various rounds of bidding, a total of eight CBM blocks have been awarded in the state of Jharkhand. Out of these eight blocks, at present four CBM blocks covering an area of ~1405 Sq.km are active.

(f):The CBM activity enhances direct and indirect employment opportunities. Operators of the newly awarded Block during SCBM-2021 envisage to invest around 1.4 Million US Dollars in upcoming 3 years for exploration of CBM in Jharkhand. Till date, CBM operators have invested around 470 Million US Dollars for the exploration and development of Coal Bed Methane in Jharkhand.
